

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 12-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1772/2005 (SUMMONS) IA/1/2005		AKKAYAMMA Vs H R MANJUNATH	SHIVALINGAPPA
2	O.S. 1268/2012 (SUMMONS) IA/1/2012		Roopashree.R Vs Rajashekaraiah	S.Raghavendra
3	O.S. 911/2018 (SUMMONS) IA/1/2018		Patel Anjinappa Vs Mohammed Mukthar	Narasimharaju
WRITTEN ARGUMENTS				
4	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
5	O.S. 107/2014 (SUMMONS) IA/1/2014		Nithin Kumar Vs Gopalappa N	D M S
6	O.S. 1046/2014 (SUMMONS) IA/1/2014		Mariyamma Vs Nanjamma	K Shivashankar
7	O.S. 2090/2014 (SUMMONS) IA/1/2014		Sonnamma Vs Mukundappa	MUNIRAJU K N
<u>3:00 P.M - 4:00 P.M</u>				
DEFN EVIDENCE				
8	O.S. 1449/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Chowdegowda N L Vs Narayanamma	A Lourdu Mariyappa
PLNTF EVIDENCE				
9	O.S. 448/2013 (EVIDENCE.) IA/1/2013		Rajappa Vs Muniswamy	C.S.Sathyannarayana
10	O.S. 1631/2013 (EVIDENCE.) IA/1/2013		Vasantha Vs Ravi	C H S
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
11	O.S. 174/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	03-10-2020	NANJAMMA Vs SADASHIVAPPA	

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12	O.S. 1406/2011 (EVIDENCE.) IA/1/2011	03-10-2020	RAMANNA G Vs CHIKKA ARASAMMA OTHERS	M R HIREMATHAD RAMAKRISHNA
13	O.S. 1563/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	03-10-2020	Dinamani B Vs Nagaraj B	M/s PR and PR Associates
PLNTF EVIDENCE				
14	O.S. 442/2018 (EVIDENCE.) IA/1/2018	03-10-2020	Lakshmi R Vs Ramakka	B K Ramesh
15	G and WC 36/2018 (EVIDENCE.) /1/2018	03-10-2020	SHALINI SESHACHALAM Vs MANJU MALINI SESHACHALAM	B P K
FUTHER CHIEF OF pw				
16	O.S. 382/2013 (EVIDENCE.) IA/1/2013	03-10-2020	Savitha Vs Sanna Rangaiah.T.N	D.Narase Gowda
17	O.S. 1581/2015 (EVIDENCE.) IA/1/2015	03-10-2020	Puttamma Vs Chikkappiah	Rajendra Babu K
18	O.S. 936/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	03-10-2020	Lakshamma Vs Sarasa	Anand R B
19	O.S. 2084/2014 (SUMMONS) IA/1/2014	28-10-2020	Sashi Kumar Vs Narayanappa	MUNIYAPPA
20	O.S. 989/2015 (SUMMONS) IA/1/2015	28-10-2020	Cheluvamma Vs Pillappa N	R Veerabadraiah
21	O.S. 1208/2015 (SUMMONS) IA/1/2015	28-10-2020	Alphonse Vs Arogya Swamy	Satish
AMENDMENT				
22	O.S. 55/2015 (SUMMONS) IA/1/2015	28-10-2020	Ramakka Vs Jayamma	Jagadish K
23	O.S. 118/2015 (SUMMONS) IA/1/2015	28-10-2020	Syed Iqbal Vs Gopal	K R Bharadwaj
AWAIT SUMMON/NOTICE				
24	O.S. 1710/2013 (SUMMONS) IA/1/2013	28-10-2020	Shankar K R Vs Sharadamma N	S M Y
COURT NOTICE TO PLFT.				

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25	O.S. 1122/2014 (SUMMONS) IA/1/2014	28-10-2020	Mariyamma Vs Honnurappa	K Shrihari
L.R. NOTICE				
26	O.S. 588/2015 (SUMMONS)	11-11-2020	Nagaraj H Vs Marappa	M.D.SRINIVAS
NOTICES				
27	O.S. 1720/2013 (SUMMONS) IA/1/2013	11-11-2020	Munilakshamma Vs Balappa	L Mahesh
28	O.S. 210/2014 (SUMMONS) IA/1/2014	11-11-2020	Lakshamma Vs Sarojamma	J C Kumar
29	O.S. 672/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020 IA/5/2020	11-11-2020	Poojamma Vs Muniyamma	Ananda M
OBECTION				
30	O.S. 246/2014 (SUMMONS) IA/1/2014	11-11-2020	Anandappa B Vs Umadevi K	D V V
31	R.A. 97/2014 (SUMMONS) IA/1/2014	11-11-2020	Eranna Vs Dananjaya B N	J.MANJUNATH
32	O.S. 1060/2015 (SUMMONS) IA/1/2015	11-11-2020	Rathamma Vs Hanumanthappa	KRISHNA REDDY L
33	Misc 58/2015 (SUMMONS) IA/1/2015	11-11-2020	Srinivas Reddy G R alias Babu Vs Madhavan P V, Rep. by SPA Holder Sumanth B V	H.C.NATARAJA
OBJECTION ON IA				
34	O.S. 68/2015 (SUMMONS) IA/1/2015	11-11-2020	Basamma Vs Akkayamma	H.M. ANANDA KUMAR
35	O.S. 1724/2015 (SUMMONS) IA/1/2015	11-11-2020	Sujathamma Vs Anjinappa	ANANJEGOWDA
36	O.S. 117/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-11-2020	Nagesh Kumar K Vs Ambika B K	B S Ravindra
SS TO DEFT. BY RPAD				

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37	O.S. 1156/2013 (SUMMONS)	12-11-2020	Ramaiah Vs Munirathnappa	M D Basavanna
38	O.S. 31/2015 (SUMMONS) IA/1/2015	12-11-2020	Gangadhar G N Vs Narasimhaiah	Nalina R
STEPS				
39	O.S. 1293/2014 (SUMMONS) IA/1/2014	12-11-2020	Chandrappa alias Chandra Reddy Vs Sarojamma	B T I
40	O.S. 11/2015 (SUMMONS) IA/1/2015	12-11-2020	Latha Vs Lakshamma	
41	O.S. 209/2015 (SUMMONS) IA/1/2015	12-11-2020	Pushpa M Vs Jayamma	MANJUNATH G. KANDEKAR
SUMMONS				
42	O.S. 1990/2014 (SUMMONS) IA/1/2014	12-11-2020	Siddagangamma G Vs Gangamma	L Mallesh
43	O.S. 420/2015 (SUMMONS) IA/1/2015	12-11-2020	Venkatappa Vs Ningoji	S.N.R and ASSOCIATES
44	O.S. 444/2015 (SUMMONS) IA/1/2015	12-11-2020	Venkata Raju Vs Munivenkatappa	Y. VENKATESH
45	O.S. 804/2015 (SUMMONS) IA/1/2015	12-11-2020	Latha M R Vs Nirmala	K Muniraju
46	O.S. 1563/2015 (SUMMONS) IA/1/2015	12-11-2020	Sharadamma Vs Venkatesh	B S Satish Kumar
47	O.S. 279/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-11-2020	THIMMEGOWDA Vs KALAPPA	DEVARAJ C H
WRITTEN STATEMENT				
48	O.S. 1107/2013 (SUMMONS) IA/1/2013	12-11-2020	Venkatesh.S Vs Sallapuriappa alias Sallapurappa	G.Nataraja
MEDIATION				
49	M.C. 14/2020 (A.D.R)	12-11-2020	Joe Cherian Vs NIL	A K Law Chambers

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 173/2008 (HEARING) IA/1/2008		GOWRAMMA Vs LAKSHMAMMA	SRINIVASA N 1 TO 8 EXPARTY
2	M.C. 29/2020 (A.D.R)		Sapna Paliwal alias Sapna Mukherji Vs Manu Paliwal	Chandrashekara
3	O.S. 1985/2015 (ISSUES.) IA/1/2015		Indiramma C Vs Bharathi	S.KUMAR
4	O.S. 622/2017 (ISSUES.) IA/1/2017 IA/2/2017		Jayaramaiah Vs Eswarappa M A	N K N
5	O.S. 721/2017 (ISSUES.) IA/1/2017 IA/2/2017		Rajanna Vs Muniyappa M	P R Harish Kumar
6	O.S. 874/2017 (ISSUES.) IA/1/2017		Eshwar M A Vs Lokesh T	
7	O.S. 1094/2017 (ISSUES.) IA/1/2017 IA/2/2017		Ashwath V Vs Muniyappa B N	K Varaprasad
8	O.S. 125/2018 (ISSUES.) IA/1/2018		Maddurappa M Vs Mariswamy	Manjunatha Reddy T
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 1729/2014 (ISSUES.) IA/1/2014		Jayamma Vs Srinivas K M	K H Ramu
10	O.S. 323/2015 (ISSUES.) IA/1/2015 IA/2/2015		Vasanthamma Vs Muniswamappa	H.M. ANANDA KUMAR
11	O.S. 990/2015 (ISSUES.)		Jameel Ahmed H J Vs Shafeeq Ahmed alias Sardar Pasha	JANARADHANA.G
12	O.S. 1271/2015 (ISSUES.) IA/1/2015		Kempamma Vs ChikkaAppaaiah	MUNIRAJU K N
13	O.S. 1169/2017 (ISSUES.) IA/1/2017		Chandramohan B A Vs Venkata Reddy	J M R

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14	O.S. 1432/2017 (ISSUES.) IA/1/2017		Ramakrishnaiah S P Vs Epresy Asantha	H V S
15	O.S. 1455/2017 (ISSUES.) IA/1/2017		Sathish R Vs Pillaiah alias Pillappa	MYLARIAIAH ASSOCAITES
16	O.S. 1482/2017 (ISSUES.) IA/1/2017		Lakshmi V A Vs Anjenappa V V	
17	O.S. 928/2019 (ISSUES.)		Muniyappa B N Vs Varadaraju	S G P
3:00 P.M - 4:00 P.M				
18	O.S. 128/2018 (ISSUES.)		Nanjundappa Vs Muniyamma	B K G Raju
19	O.S. 382/2018 (ISSUES.) IA/1/2018		Kaverappa alias Kaveriga Vs Munivenkatamma	Manjunatha Reddy T
20	O.S. 1918/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018		MRG REALTORS LLP (FORMELRY MRG REALTORS PVT.LTD.) Vs PARKWAY HOLDINGS PVT.LTD.,	DUA ASSOCIATES
21	O.S. 322/2019 (ISSUES.) IA/1/2019		ARUNA Vs RAMAKRISHNA N	B Manjunath
Cases listed below are adjourned due to Covid 19				
22	O.S. 238/2007 (SUMMONS) IA/1/2007	04-11-2020	MUNIYAPPA @ GANNAPPA Vs APPAYYAPPA	K. SREERANGARAJAN
23	O.S. 20/2008 (SUMMONS) IA/1/2008	04-11-2020	A KRISHNAPPA Vs ALUR MUNISWAMAPPA	V. ANAND
24	O.S. 1143/2013 (SUMMONS) IA/1/2013	04-11-2020	Krishnappa Vs Siddappa	V.Sreenivasa
25	O.S. 991/2015 (SUMMONS) IA/1/2015 IA/2/2015	04-11-2020	Pillappa alias Pillappaiah Vs Venkatesh S V	G.R.LAKSHMIPATHI REDDY
26	O.S. 416/2017 (SUMMONS) IA/1/2017	04-11-2020	Manju Ramaswami H Vs Prema K S	N Nagaraj

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27	O.S. 937/2017 (SUMMONS) IA/1/2017	04-11-2020	Narayanaswamy Vs Akkayamma	
28	O.S. 601/2018 (SUMMONS) IA/1/2018	04-11-2020	Mahesh Vs Mallama	K H Pradeep
29	R.A. 66/2018 (SUMMONS) IA/1/2018	04-11-2020	Vanajamma Vs Narayanappa H M	Mudukar Deshpandhe
30	Misc 133/2018 (SUMMONS) IA/1/2018	04-11-2020	MUNIRATHANAMMA Vs MUNIHANUMAKKA	SHRUTHI.S
31	O.S. 1475/2018 (SUMMONS) IA/1/2018	04-11-2020	Bylamma Vs Padmavathi K N	P R Dhananjaya
32	Misc 194/2018 (SUMMONS) IA/1/2018	04-11-2020	AMEER SAB Vs KASHIM SABI	K Muniraj
33	Misc 107/2019 (SUMMONS) IA/1/2019	04-11-2020	PAVITHRA R Vs ANITHA	P V S
34	Misc 122/2019 (SUMMONS) IA/1/2019	04-11-2020	Lakshmi R Vs Shekar	V S
35	O.S. 899/2019 (SUMMONS) IA/1/2019	04-11-2020	Philomina Vs Mariya Magdalena	G S P
36	O.S. 1098/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-11-2020	Suresh Kumar Vs Hammakka	SHIVARAJA.M
37	O.S. 1186/2019 (SUMMONS)	04-11-2020	Gowramma Vs Gangambika	T C Sathishkumar
38	Misc 223/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-11-2020	Chaya alias Asha Vs Mahadevaprasad	Mahesh R
39	O.S. 395/2020 (SUMMONS) IA/1/2020	04-11-2020	Shyamala Vs Muniraju	B Ramesh
40	O.S. 107/2018 (EVIDENCE.)	04-11-2020	Preethi D Patel Vs Shivaraju P	Hashim Saeed C S

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 12-08-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 353/2009	Hearing
02	O.S. 475/2009	Hearing
03	O.S. 701/2009	Hearing
04	O.S. 1265/2009	Hearing
05	O.S. 498/2014	Hearing
06	O.S. 172/2015	Hearing
07	O.S. 626/2020	Hearing
08	R.A. 49/2020	Hearing
09	O.S. 720/2020	Hearing
10	O.S. 1243/2006	Hearing (V.C. at 1.00 p.m.)

AFTERNOON SESSION

Sl. No.	Case NO.	Stage
01	O.S.1268/2008	Arguments
02	O.S. 1263/2009	Arguments
03	O.S. 1200/2012	Arguments
04	O.S. 63/2014	Arguments
05	Misc. 19/2014	Arguments
06	M.A. 18/2014	Arguments
07	FDP. 10/2015	Hearing
08	O.S. 1214/2015	Hearing
09	O.S. 1616/2016	Hearing


VI Addl. Senior Civil Judge, 11/08/2020.
Bengaluru Rural District, Bengaluru.